

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1914
TO BE ANSWERED ON 12TH FEBRUARY, 2021**

NATIONAL HEALTH COMMISSION/NATIONAL MEDICAL COMMISSION

1914.SHRI L.S. TEJASVI SURYA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has formed the National Health Commission (NHC) or National Medical Commission (NMC) and whether it has taken over the Medical Council of India, if so, the details thereof along with the operational date and the details of appointment of members into the NHC or NMC;
- (b) whether medical colleges have to follow a different registration process since the formation of the NHC or NMC, if so, the details thereof stating variations in the old and new formats;
- (c) the mechanism under the NHC or NMC to monitor the functioning of medical colleges under its ambit;
- (d) the number of inspections conducted by NHC or NMC so far State/UT-wise and the action taken in each of the cases where the medical colleges were found flouting the norms; and
- (e) the details of steps taken by the NHC or NMC to ensure that interests of medical students are protected?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): The Central Government has constituted the National Medical Commission (NMC) vide notification dated 24th September, 2020 and the Medical Council of India (MCI) has been dissolved. The NMC has started functioning with effect from 25th September, 2020 and taken over the functions, previously performed by the MCI. The composition of the NMC is at Annexure.
- (b): The NMC does not register medical colleges. However, as per the NMC Act, 2019, NMC grants recognition to medical colleges for undergraduate, postgraduate and super-specialty courses. Under the NMC Act, 2019, the NMC has been mandated to frame policy and Regulations to carry out the purposes of the Act. However, the educational standards, requirements and other provision of the erstwhile Indian Medical Council Act, 1956 and regulations made thereunder would continue to be in force and operate till new standards and requirements are specified under the NMC Act, 2019. The NMC has framed the Minimum Requirement Regulations, 2020 to streamline the standards specified for the medical colleges.

(c): The NMC monitors the functioning of the medical colleges through regular assessments.

(d) & (e): The NMC carries out assessments as and when required as per Regulatory requirements; and if any deficiencies are found in a medical college, the medical college concerned is given opportunity to rectify the deficiencies. In the event of non-compliance, appropriate action as per Regulation is taken.

1. The composition of the National Medical Commission is as under:

S.No.	Member	Status of Membership
1.	Dr. Suresh Chandra Sharma, retd. HoD, ENT, All India Institute of Medical Sciences, New Delhi.	Chairperson
2.	The President of the Under-Graduate Medical Education Board	Member, <i>ex-officio</i>
3.	The President of the Post-Graduate Medical Education Board	Member, <i>ex-officio</i>
4.	The President of the Medical Assessment and Rating Board	Member, <i>ex-officio</i>
5.	The President of the Ethics and Medical Registration Board	Member, <i>ex-officio</i>
6.	The Director General of Health Services, Directorate General of Health Services, New Delhi	Member, <i>ex-officio</i>
7.	The Director General, Indian Council of Medical Research	Member, <i>ex-officio</i>
8.	Dr. Surekha Kishore, Executive Director, All India Institute of Medical Sciences, Gorakhpur	Member, <i>ex-officio</i>
9.	Dr. Jagat Ram, Director, Postgraduate Institute of Medical Education and Research, Chandigarh	Member, <i>ex-officio</i>
10.	Dr. Rajendra A Badwe, Director, Tata Memorial Hospital, Mumbai	Member, <i>ex-officio</i>
11.	Ms Arti Ahuja, Additional Secretary, Ministry of Health and Family Welfare, New Delhi	Member, <i>ex-officio</i>
12.	Dr Smita Kolhe, Bairagarh, Melaghat, Maharashtra	Part-time Member
13.	Shri Santosh Kumar Kraleti, CEO, Foot Soldiers for Health Pvt Limited and Founder & Executive Director ,Dhaatri (Mother Milk Bank), Hyderabad.	Part-time Member

2. The following are appointed as part-time Members of the Commission (nominees of States and Union territories)

Serial number	Name of the Member	Name of State or Union territories
1.	Dr. Sudha Seshayyan, Vice Chancellor, Tamil Nadu Dr. M.G.R. Medical University, Chennai, Tamil Nadu.	Tamil Nadu
2.	Prof. Rajendra Pandey, Vice Chancellor, West Bengal University of Health Sciences, Kolkata, West Bengal.	West Bengal
3.	Dr. Himanshu A. Pandya, Vice Chancellor, Gujarat University, Ahmedabad.	Gujarat
4.	Prof (Dr.) Mahesh Verma, Vice Chancellor, Guru Gobind Singh Indraprastha University, Delhi.	Delhi
5.	Dr. Surender Kashyap, Vice Chancellor, Atal Medical and Research University, Himachal Pradesh	Himachal Pradesh
6.	Dr. C.V. Rao, Vice Chancellor, Dr. NTR University of Health Sciences, Vijayawada, Andhra Pradesh.	Andhra Pradesh
7.	Dr. Rajababu Panwar, Vice Chancellor, Rajasthan University of Health Sciences, Jaipur, Rajasthan.	Rajasthan
8.	Dr. V. K Das, Director, Medical Education.	Dadra and Nagar Haveli and Daman and Diu
9.	Dr. Raj Bahadur, Vice Chancellor, Baba Farid University of Health Science, Faridkot, Punjab	Punjab
10.	Dr. O.P. Kalra, Vice Chancellor, Pandit Bhagwat Dayal Sharma University of Health Sciences, Rohtak	Haryana.

3. The following are appointed as part-time Members of the Commission (nominees of States Medical Councils)

S.No	Name	Name of the State Medical Council
1.	Dr. Urmila Singh	Uttar Pradesh Medical Council
2.	Dr. Sanjeev Kumar Prasad	Sikkim Medical Council
3.	Dr. Rani Bhaskaran	Kerala Medical Council
4.	Dr. H. Veerbhadrappa	Karnataka Medical Council
5.	Dr. Ajay Kumar Khanna	Uttarakhand Medical Council

6.	Dr. Koj Jarbo	Arunachal Pradesh Medical Council
7.	Dr. Sahajanand Prasad Singh	Bihar Medical Council
8.	Dr. Shiv Kumar Shankar Utture	Maharashtra Medical Council
9.	Prof. Dr. Thongam Bhimo Singh	Manipur Medical Council

The composition of the Autonomous Boards under the National Medical Commission is as under:

(1) The Under-Graduate Medical Education Board

S.No.	Name of Member	Status of membership
1.	Dr Aruna V. Vanikar, Professor and Head, Department of Pathology, G R Doshi and Smt. K.M. Mehta Institute of Kidney disease and Research Centre, Ahmedabad	President
2.	Dr. Vijayendra Kumar, Professor and Head Department of Pediatric Surgery, Indira Gandhi Institute of Medical Sciences, Patna	Whole-time Member
3.	Dr Mukut Minz, Director (Urology), Fortis Hospital, Mohali.	Part-time Member
4.	Dr. Debashish Chakraborty, Tripura Medical Council	Part-time Member.

(2) The Post-Graduate Medical Education Board

S. No.	Name of Member	Status of membership
1.	Dr. M. K. Ramesh, Professor and Head, Department of Surgery, Bangalore Medical College and Research Institute.	President
2.	Dr Vijay Oza, Professor and Head, Department of Urology, Indira Gandhi Government General hospital and Post Graduate Institute , Puducherry	Whole-time Member

3.	Dr R.K. Dhiman, Director, Sanjay Gandhi Post Graduate Institute of Medical Science, (PGIMS), Lucknow	Part-time Member
4.	Dr. Saleem-ur-Rehman, Jammu and Kashmir Medical Council	Part-time Member

(3) The Medical Assessment and Rating Board

S. No	Name of Member	Status of membership
1.	Dr Achal Gulati, Director Principal, Dr Baba Saheb Ambedkar Medical College, Delhi	President
2.	Dr. G. Suryanarayana Raju, Director, Asvins Specialty Hospital, Hyderabad.	Whole-time Member
3.	Dr R. Narayanababu, Director Medical Education, Department of Health and Family Welfare, Tamilnadu	Part-time Member
4.	Dr. Sedevi Angami, Nagaland Medical Council	Part-time Member

(4) The Ethics and Medical Registration Board

S. No	Name of Member	Status of membership
1.	Dr B.N. Gangadhar. Director, National Institute of Mental Health and Neuro Sciences,(NIMHANS), Bengluru.	President
2.	Dr Vijay Lakshmi Nag, Professor & Head, Department of Microbiology, AIIMS, Jodhpur.	Whole-time Member
3.	Dr Yogender Malik, Associate Professor, Department of Forensic Medicine and Toxicology, BhagatPhool Singh, Government Medical College for Women, Khanpur Kalan, Sonapat.	Whole-time Member
4.	Dr. Nishant Warwade, Madhya Pradesh Medical Council	Part-time Member